

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2021

ORDER NO. 91 of 2021

Hon'ble President is pleased to partially modify the roster order no. 88 of 2021 for **CESTAT, Kolkata** from **26.07.2021** to **30.07.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 26.07.2021 to 28.07.2021	Sh. P.K. Choudhary, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 29.07.2021 to 30.07.2021 Forenoon	Sh. P.K. Choudhary, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

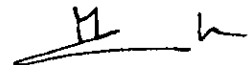
By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar